

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c). A Statement showing advances by all Scheduled Commercial Banks to agriculture and small scale industries in 1970 and 1971 and by public sector banks to agriculture, small scale industries and other sectors from 1972—1976 is laid on the Table of the House. [Placed in Library. See No. LT-1305/77].

Instruction to Air India to stop serving Liquor to Passengers

*356. SHRI DARUR PULLAIAH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have issued instructions to Air India to stop serving liquor to passengers on its flights;

(b) if so, whether Government have taken into account the consequences of such instructions when Air India has to compete in the international market; and

(c) the reason therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) No, Sir.

(b) and (c). Do not arise.

Proposal to Stop Import of Refined Bleached and Deodorised Oil

*357. SHRI R. V. SWAMINATHAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government are considering a proposal to stop further imports of refined bleached and deodorised oil;

(b) if so, whether the proposal has come from the State Trading Corporation;

(c) whether S.T.C. is facing a big problem of storage;

(d) if so, whether Government have accepted or has taken the decision to stop the imports; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Government have already banned imports to refined bleached and deodorised palm oil.

(b) No, Sir.

(c) to (e). The decision to ban imports of refined bleached and deodorised oil was not related to any storage problem of STC but to prevent the possibility of its adulteration with vanaspati.

Reduction in Rates of premium on L.I.C.

*359. SHRI B. K. NAIR: Will the Minister of FINANCE be pleased to state:

(a) whether the question of reducing the rates of premium on L. I. C. policies by a substantial margin is under consideration; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) (a) No, Sir.

(b) Does not arise.

प्रत्येक राज्य में सस्ते होटलों का खोला जाना

* 360 श्री एस० एस० सोमानी :
श्री ईश्वर चौबरी :

क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ग्राम लोगों को ठहरने की सुविधाएं देने के लिए 5-स्टार होटलों के बजाय कुछ सस्ते होटल बनाने के प्रस्ताव पर विचार कर रही है; और.